

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3891
ANSWERED ON:20.03.2013
RAIDS CONDUCTED BY CBI AND CVC
Mahajan Smt. Sumitra; Rama Devi Smt. ; Sinh Dr. Sanjay

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of raids conducted by the Central Bureau of Investigation and Central Vigilance Commission in various parts of the country during the last two years till date;
- (b) the number of officers and employees caught in the above raids;
- (c) the action taken by the Government against the officers found guilty; and
- (d) the number of officers punished and acquitted in the above cases?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRIV. NARAYANASAMY)

(a): CBI conducts searches at various places during the course of investigation to collect evidence depending on the facts and circumstances of individual cases. Number of searches conducted in different cases form part of record of those individual cases and such data is not maintained centrally.

However, the number of cases registered by CBI during the last three years i.e.2010, 2011, 2012 and 2013 (upto 31.03.2013) is as under:-

Year	Number of cases registered
2010	1009
2011	1003
2012	1048
2013 (upto 31.03.2013)	0102

As regards Central Vigilance Commission, the Commission neither conducts raids nor investigations.

(b) to (d): Details of arrests made during the searches and those with regard to officials punished/acquitted in each of the cases form part of record of individual case and such data is not maintained centrally. After conclusion of investigation, final report is filed by CBI in the competent court which decides the guilt of the accused officials and also the punishment.

However, number of cases ending in conviction or acquittal during the last three years i.e.2010, 2011, 2012 and 2013 (upto 31.03.2013) is as under:-

Year	Number of cases ended in conviction	Number of cases ended in acquittal
2010	468	178
2011	497	209
2012	743	345
2013 (upto 31.03.2013)	058	016

